

(a) whether the Super Bazar has incurred a huge loss during the past few years by way of purchasing of certain items and on account of its annual sale;

(b) if so, the extent to which it has occurred losses;

(c) whether any irregularities and shortcomings have been noticed by the Government in the functioning of Super Bazar;

(d) if so, the details thereof; and

(e) the action being taken/proposed to be taken in that regard ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) Super Bazar is now earning profit. It has been reported by the Super Bazar that their present accounting system does not facilitate working out, profit/loss itemwise.

(b) Does not arise.

(c) to (e) According to the information furnished by the Super Bazar, four cases of corruption/irregularities have come to the notice of the management since 1992-93. Necessary disciplinary proceedings were initiated by the Super Bazar and on the basis of the findings thereof, 3 employees have been demoted and one employee has been censured. One case is under enquiry by the C.B.I.

[Translation]

#### **Labour Law in ACC Cement Factory**

5387. SHRI SUKH LAL KUSHWAHA : Will the Minister of LABOUR be pleased to state :

(a) whether the labour laws are being followed in A.C.C. cement factory at Camore in Madhya Pradesh;

(b) if not, the action being taken against the industry;

(c) whether the Government would ensure the implementation of labour laws in the above mentioned factory; and

(d) if so, the details thereof ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (d) Information is being collected and will be laid on the Table of the House.

[English]

#### **Rental Buildings**

5388. SHRI SOMJIBHAI DAMOR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government are aware that lakhs of rupees are being paid as rent to private parties for hiring their buildings whereas there are already Government

buildings in the Capital like Dak Bhawan and Sanchar Bhawan;

(b) if so, the reasons for hiring the private buildings at Jhandewalan and Mohan Singh Place in Delhi;

(c) whether the Government propose to take any effective measures to avoid loss on this account; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VERMA) : (a) Yes, Sir.

(b) Buildings in the Capital like Dak Bhawan and Sanchar Bhawan may not accommodate all offices of Deptt. of Telecom., therefore, private buildings as per requirement have been taken on rent at various places in Delhi for officers of the department.

(c) and (d) Information is being collected and will be laid on the Table of the House.

#### **Medical Facilities for Pensioners**

5389. PROF. OM PAL SINGH 'NIDAR' : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have received any representation from the Posts and Telegraph pensioners at Lucknow for provision of medical facilities like civil pensioners under CGHS scheme;

(b) if so, the details thereof and the action taken thereon;

(c) whether the Government propose to provide medical facilities to the said pensioners; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) to (d) A representation dated the 24th March, 1995 addressed to Shri Atal Bihari Vajpayee, Leader of Opposition from the General Secretary, All India Organisation of Pensioner's, Aliganj, Lucknow was received in this Office through the Secretary to Leader of Opposition in April, 1995. The matter pertaining to provision of Medical Pensioners at par with the CGHS beneficiaries is under active consideration in consultation with Internal Finance Division and the Department of Telecom.

#### **Payment of Fake Money Orders**

5390. SHRI GANGA RAM KOLI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether attention of the Government has been drawn to the inter-State gangs operating in payment of fake money orders in postal department;